## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

IN

**PETITION NUMBER** 

: CP/13/2017

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. R. VIDHYA SHANKAR Council for Retationers Ashall
R. ASHOK KUMAR Council for 1st Referrable D'Rall
2. D. PRATIKE MUKUNTH ARWAKUMAN Council for 1st Referrable D'Rall
3. JA ADRIAN DROZARD Council for 2 2 2 Rospadents D. G.
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RARA 10 RZB

ORDER

Shri R.Vidhyashankar and Shri R.Ashok Kumar, Counsel for Petitioner present. Counsel for R1 present. Shri P.Satheesh Kumar representing Adrian Drozaro Counsel for R2 & R3 present and he filed vakalat for representing R4 to R26. Counsel for petitioner furnished copy of the application to the respondents. For filing of reply by respondents, time enlarged at request. Put up on 6/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)